

**Central Administrative Tribunal  
Principal Bench**

**O.A. No.3622/2017**

New Delhi, this the 12<sup>th</sup> day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Ekta D/o Sh. Surender Kumar  
R/o H.No. 303, Khera Khurd, Delhi-110082.
2. Swati, D/o Sh. Suresh Kumar  
R/o D-181, Green Valley Apartments  
Sector – 18, Rohini, Delhi-110089  
Aged about 20 years  
(Group 'B') ...Applicants

(By Advocate: Shri Jatin Parashar for Shri Ajesh Luthra)

Vs.

1. Govt. of NCT of Delhi through its Chief Secretary  
A-Wing, 5<sup>th</sup> Floor, Delhi Secretariat  
I.P. Estate, New Delhi.
2. Lieutenant Governor of Delhi  
Raj Niwas, Rajpur Road  
Delhi.
3. South Delhi Municipal Corporation  
Through its Commissioner  
9<sup>th</sup> Floor, Civic Centre, New Delhi.
4. Delhi Subordinate Services Selection Board(DSSSB)  
Through its Chairman  
FC-18, Karkardooma Institutional Area  
Delhi-91.
5. Central Board of Secondary Education  
Through its Chairperson  
'Shiksha Kendra', 2, Community Centre  
Preet Vihar, New Delhi-110092.
6. Union of India through its Secretary  
Ministry of Human Resource Development  
Shastri Bhawan, New Delhi. ...Respondents.

(By Advocates: Shri Anil Shrivastav, Ms. Sangita Rai, Shri Shlok Chandra, Shri Ritesh Kumar Sharma and Ms. Anupama Bansal)

**ORDER(ORAL)****Justice Dinesh Gupta :-**

Ms. Sangita Rai, learned counsel appearing for respondent No.4 (DSSSB), on instructions, submits that DSSSB has cancelled the examination for the post of Primary Teacher under Pose Code 16/17. A copy of the cancellation notification dated 27.12.2017 has also been placed on record. It is also informed that the DSSSB is going to conduct a fresh examination for the said post.

2. In view of this development, this OA is rendered infructuous. Dismissed as such.

**(K.N. Shrivastava)**  
**Member(A)**

**(Justice Dinesh Gupta)**  
**Chairman**

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